

7

O.A. No. 657/05

ORDER DATED 18th AUGUST, 2008

Coram:

Hon'ble Shri Justice K. Thankappan, Member (J)
Hon'ble Shri C.R. Mohapatra, Member (A)

Heard Mr. U.B. Mohapatra, Ld. Sr. Standing
Counsel for the Respondents.

2. The prayer in this Original Application is for a direction to postpone the Departmental Examination ~~conducted~~ ² ~~scheduled~~ ² to be held for promotion to the cadre of Inspector of Post Offices for the year 2005 scheduled to be held on 12.08.05 to 14.08.05. Even though this Original Application has been admitted no stay has been issued for the conduct of the said Examination.

3. In the above circumstances, we are of the view that the application itself is infructuous. Apart from that it is seen that neither the Applicant nor the Counsel is present in the posting dates of this case today and previously also.

4. In view of the above this Original Application stands dismissed as infructuous.

Chapati
Member (A)

Kappan
MEMBER (J)

Copies of order
th 180808
handed over to
counsel for both
sides
Duly read
seen
2008